

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 305 of 2020**

**In the matter of:**

**Kundan Care Products Ltd. ....Appellant**

**Vs.**

**Aashish Gupta. ...Respondent**

**For Appellant: Mr. Prithu Garg & Ms. Harimohana. N., Advocates.**

**For Respondent: Ms. Namrata Ranga & Ms. Nishi Choudhary,  
Advocates.**

**ORDER**

**05.03.2020:** The Resolution Professional may file reply within 15 days. List the Appeal for admission (after notice) on **19<sup>th</sup> March, 2020.**

**[Justice A.I.S Cheema]  
Member (Judicial)**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

sim/md